

CENTRAL ADMINISTRATIVE TRIBUNAL  
MUMBAI BENCH, MUMBAI.

ORIGINAL APPLICATION NO: 630/2000

TUESDAY the 5th day of September 2000

CORAM: Hon'ble Shri B.N. Bahadur, Member (A)

Hon'ble Shri S.L. Jain, Member (J)

All India Telecom Employees  
Association (Regd.) Group 'C' & 'D'  
Through Circle Secretary  
Shri B.L. Yadav,  
Dahisar Tele Exchange  
Dahisar Check Naka,  
Mumbai.

...Applicant.

By Advocate Shri K.K. Pandey

V/S

1. Department of Telecom  
Chief General Manager
2. Mahanagar Telephone Nigam Ltd  
Chief General Manager.

Both having office at  
O/o Chief General Manager,  
MTNL Mumbai and State of  
Maharashtra, V.S. Marg  
Telephone House,  
Dadar (W), Mumbai.

...Respondents.

By Advocate Shri V.S. Masurkar.

ORDER(ORAL)

(Per Shri B.N. Bahadur, Member (A))

This matter is being heard by Division Bench since no Single Member Bench is available today.

2. The learned counsel for the applicant states that he wishes to withdraw this application and applications will be filed separately by individuals and not by Association. Application is allowed to be withdrawn. The application is hereby disposed of as withdrawn.
3. Reply filed by the learned counsel for the respondents be taken on record.

*SLJ*  
(S.L.JAIN)  
Member (J)

NS

*B.N.BAHADUR*  
(B.N.BAHADUR)  
Member (A)